

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.5084
TO BE ANSWERED ON 03.04.2023

Protection of Trees

5084. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether any steps have been taken by the Government for protection of trees planted across the country during the last five years and if so, the details thereof;
- (b) the details of funds spent during the said period for the said purpose; State/year-wise;
- (c) whether the Government is aware that the State Governments have been directed to remove encroachments from the forest lands summarily, if so, the details thereof;
- (d) the area of forest land encroached upon so far; and
- (e) the details of the families evicted from the forest lands during the last five years, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) Protection and management of forests is primarily the responsibility of concerned State/UT Governments. Further, Tree Plantation/ Afforestation, being multi departmental activity, are also taken up cross- sectorally by various Departments, NGOs, Civil Society, Corporate bodies etc. under various Central and State Plan/Non Plan Schemes. After plantations of seedlings, maintenance work including watering/irrigating, weeding and casualty replacement is done by the implementing agency, to ensure good health and survival of plants and the expenditure for the same is met from various schemes like Green India Mission, National Afforestation Programme (NAP), Compensatory Afforestation Fund Management and Planning Authority (CAMPA), and under various schemes of line ministries namely Mahatma Gandhi National Rural Employment Guarantee Schemes, National Bamboo Mission, National Agro-forestry Policy and Sub-mission on Agro-forestry (SMAF) etc. and also under various plan schemes of the States/ UTs. The multi departmental efforts have yielded good results in conserving forest and environment by addressing the problem of deforestation, besides keeping the pace of development, which is evident from the fact that the forest cover in the country has been constantly increasing over the years.

Further, the Forest Survey of India (FSI), Dehradun, an organization under the Ministry has been carrying out the assessment of forest cover of the country, biennially since 1987, and the findings are published in India State of Forest Report (ISFR). As per latest ISFR 2021, the total forest cover of the country is 7,13,789 square kilometre which is 21.71% of the geographical area of the country. The trend for the last three ISFRs shows an increase in Forest cover of the country. The forest cover has increased by 3,976 square kilometre between ISFR 2017 and ISFR 2019 assessment while there is an increase of 1,540 square kilometre between ISFR 2019 and ISFR 2021 assessment. The State/year-wise details of change in Forest Cover between ISFR 2017, ISFR 2019 and ISFR 2021 are given in **Annexure-I**.

(b) The details of fund released to all States/UTs under Green India Mission during last five years is given in **Annexure-II**. The details of fund released to all States/UTs under National Afforestation Programme during last five years is given in **Annexure-III**. The details of fund transferred to all States/UTs under CAMPA fund during last five years is given in **Annexure-IV**

(c) and (d) Protection and management of forests is primarily the responsibility of concerned State/UT Governments which take appropriate actions to remove encroachment under the provisions of Indian Forest Act, 1927, Wildlife (Protection) Act, 1972, Forest (Conservation) Act, 1980 and rules made there under, and also under State Specific Acts and Rules. As per the information received from States/UT Governments, the State/UT-wise details of the forest land under encroachment in the country are given in **Annexure-V**.

(e) The details of the families evicted from the forest lands are not collated at the Central Government level.

Annexure-I

Annexure referred to part (a) of the Lok Sabha Unstarred Question no. 5084 due for reply on 03.04.2023 regarding 'Protection of Trees.

State/UTs wise details of change in Forest Cover from ISFR 2017 to ISFR 2021

(Area in Square Kilometre)

States/UTs	Geographical area	Forest Cover			Change in Forest Cover between ISFR 2017 & ISFR 2019 (b-a)	Change in Forest Cover between ISFR 2019 & ISFR 2021 (c-b)
		ISFR 2017 (a)	ISFR 2019 (b)	ISFR 2021 (c)		
Andhra Pradesh	1,62,968	28,147	29,137	29,784	990	647
Arunachal Pradesh	83,743	66,964	66,688	66,431	-276	-257
Assam	78,438	28,105	28,327	28,312	222	-15
Bihar	94,163	7,299	7,306	7,381	7	75
Chhattisgarh	1,35,192	55,547	55,611	55,717	64	106
Delhi	1,483	192.41	195.44	195	3.03	-0.44
Goa	3,702	2,229	2,237	2,244	8	7
Gujarat	1,96,244	14,757	14,857	14,926	100	69
Haryana	44,212	1,588	1,602	1,603	14	1
Himachal Pradesh	55,673	15,100	15,434	15,443	334	9
Jharkhand	79,716	23,553	23,611	23,721	58	110
Karnataka	1,91,791	37,550	38,575	38,730	1025	155
Kerala	38,852	20,321	21,144	21,253	823	109
Madhya Pradesh	3,08,252	77,414	77,482	77,493	68	11
Maharashtra	3,07,713	50,682	50,778	50,798	96	20
Manipur	22,327	17,346	16,847	16,598	-499	-249
Meghalaya	22,429	17,146	17,119	17,046	-27	-73
Mizoram	21,081	18,186	18,006	17,820	-180	-186
Nagaland	16,579	12,489	12,486	12,251	-3	-235
Odisha	1,55,707	51,345	51,619	52,156	274	537
Punjab	50,362	1,837	1,849	1,847	12	-2
Rajasthan	3,42,239	16,572	16,630	16,655	58	25
Sikkim	7,096	3,344	3,342	3,341	-2	-1
Tamil Nadu	1,30,060	26,281	26,364	26,419	83	55
Telangana	1,12,077	20,419	20,582	21,214	163	632
Tripura	10,486	7,726	7,726	7,722	0	-4
Uttar Pradesh	2,40,928	14,679	14,806	14,818	127	12
Uttarakhand	53,483	24,295	24,303	24,305	8	2
West Bengal	88,752	16,847	16,902	16,832	55	-70
A&N Islands	8,249	6,742	6,743	6,744	1	1
Chandigarh	114	21.56	22.03	22.88	0.47	0.85
Dadra & Nagar Haveli #	491	207	207	227.75	0	0.26
Daman & Diu #	111	20.49	20.49		0	
Jammu & Kashmir*	2,22,236	23,241	21,358	21,387	-1883	29
Ladakh		0	2,254	2,272	2254	18
Lakshadweep	30	27.10	27.10	27.10	0	0
Puducherry	490	53.67	52.41	53.30	-1.26	0.89
Grand Total	32,87,469	7,08,273	7,12,249	7,13,789	3,976	1,540

* From ISFR 2019 onwards Jammu & Kashmir was divided into two UTs viz. Jammu & Kashmir and Ladakh.

From ISFR 2021 onwards Dadra & Nagar Haveli and Daman & Diu have been combined into one UT.

Annexure-II

Annexure referred to part (b) of the Lok Sabha Unstarred Question no. 5084 due for reply on 03.04.2023 regarding 'Protection of Trees'.

The details of fund released to all States/UTs under Green India Mission during last five years.

(Rs. In Crore)

Sl. No.	States	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	0.45	2.67	-	-	2.02
2	Arunachal Pradesh	-	-	-	-	13.43
3	Chhattisgarh	10.95	5.36	5.04	1.66	6.12
4	Haryana	-	-	-	-	9.55
5	Himachal Pradesh	-	-	-	17.09	-
6	Jammu & Kashmir	-	-	-	25.73	-
7	Karnataka	0.86	1.62	2.21	2.35	4.45
8	Kerala	-	-	16.32	--	-
9	Madhya Pradesh	-	24.16	30.65	-	18.29
10	Maharashtra	-	10.30	-	-	-
11	Manipur	6.42	4.89	4.16	6.74	9.93
12	Mizoram	20.00	22.36	17.71	2.99	29.86
13	Odisha	1.41	4.74	14.19	26.01	17.74
14	Punjab	6.22	-	3.19	-	3.32
15	Sikkim	-	3.32	3.12	2.19	7.77
16	Uttarakhand	-	-	-	27.89	33.99
17	West Bengal	-	-	9.43	-	-
	Total	46.30	79.43	106.01	112.65	156.46

Annexure-III

Annexure referred to part (b) of the Lok Sabha Unstarred Question no. 5084 due for reply on 03.04.2023 regarding 'Protection of Trees'.

The details of fund released to all States/UTs under National Afforestation Programme from (2017-18 to 2021-22).

(Rs. In crore)

S. No.	State	2017-18	2018-19	2019-20	2020-21	2021-22	TOTAL
1	Andhra Pradesh	3.36	6.38	0	0	0	9.74
2	Bihar	4.23	0	1.18	0.08	4.30	10.51
3	Chhattisgarh	10.86	7.82	5.71	9.88	5.56	39.83
4	Goa	0	0	0	0	0	0
5	Gujarat	0	0	0	0	0	0
6	Haryana	2.71	0	0	0	0	2.71
7	Himachal Pradesh	1.73	2.92	0.52	0.57	0	5.74
8	Jammu & Kashmir	7.2	0	0	0	0	7.2
9	Jharkhand	0	0	0	0	0	0
10	Karnataka	3.24	10.99	0	0	9.01	23.24
11	Kerala	0	0	0	0	0	0
12	Madhya Pradesh	8.74	7.78	0	0.57	0	17.09
13	Maharashtra	6.73	15.33	0	0	0	22.06
14	Orrisa	3.49	11.36	8.45	13.67	7.77	44.74
15	Punjab	0	0	0	0	0	0
16	Rajasthan	1.4	1.95	0	0	0	3.35
17	Tamil Nadu	0	2.07	0	0	0	2.07
18	Telangana	0	0	0	0	0	0
19	Uttar Pradesh	0.67	0.32	0	0	0	0.99
20	Uttarakhand	3.36	2.58	0	1.06	0	7
21	West Bengal	0	0	0	0	0	0
	Total (Other States)	57.72	69.5	15.86	26.55	26.64	196.27
	North Eastern States						
22	Arunachal Pradesh	0.86	0	0	0	0	0.86
23	Assam	0	0.58	0	0	0	0.58
24	Manipur	3.20	4.38	0	0	0	7.58
25	Meghalaya	1.65	0.74	0	0	0	2.39
26	Mizoram	5.80	7.79	0	7.4	5.14	26.13
27	Nagaland	5.85	6.41	2.35	4.27	10.65	29.53
28	Sikkim	0	5.98	0	0.88	0	6.86
29	Tripura	4.94	0	3.76	1.33	3.75	13.78
	Total (NE States)	22.30	25.88	6.11	13.88	19.54	87.71
	Grand Total	80.0	95.38	21.98	40.42	46.17	283.98

Annexure-IV

Annexure referred to part (b) of the Lok Sabha Unstarred Question no. 5084 due for reply on 03.04.2023 regarding 'Protection of Trees'.

Total release of Compensatory Afforestation Fund(CAMPA Fund) to States/Union Territories & expenditure thereof during last 5 years (2017-18 to 2021-22)		
Sr. No.	State/UTs	Rs. in crores
		Funds transferred
1	Andaman & Nicobar(UT)	19.3
2	Andhra Pradesh	2050.33
3	Arunachal Pradesh	2555.82
4	Assam	676.65
5	Bihar	643.52
6	Chandigarh(UT)	13.78
7	Chhattisgarh	5999.2
8	Dadara& Nagar Haveli and Daman and Diu (UT)	22.87
10	Delhi(UT)	138.17
11	Goa	242.86
12	Gujarat	1724.26
13	Haryana	1506.85
14	Himachal Pradesh	1887.24
15	Jammu & Kashmir (UT)	935.31
16	Jharkhand	4678.27
17	Karnataka	1537.77
18	Kerala	96.2
19	Ladakh(UT)	249.27
21	Madhya Pradesh	6656.28
22	Maharashtra	4553.46
23	Manipur	400.55
24	Meghalaya	170.31
25	Mizoram	228.13
26	Nagaland	0
27	Odisha	7344.25
29	Punjab	1184.04
30	Rajasthan	2109.29
31	Sikkim	392.36
32	Tamil Nadu	133.1
33	Telangana	3474.76
34	Tripura	255.45
35	Uttar Pradesh	2114.23
36	Uttarakhand	3074.09
37	West Bengal	257.7
	TOTAL	57325.67

ANNEXURE-V

Annexure referred to part (c) and (d) of the Lok Sabha Unstarred Question no. 5084 due for reply on 03.04.2023 regarding 'Protection of Trees'.

S. No.	Name of the State/UTs	Area under Encroachment (in ha)
1	Andhra Pradesh	25211.11
2	Assam	377532.63
3	Arunachal Pradesh	53450.43
4	Bihar	74.01
5	Chhattisgarh	7645.84
6	Gujarat	25.24
7	Goa	Nil
8	Haryana	1316.44
9	Himachal Pradesh	6252.00
10	Jharkhand	304.57
11	Jammu & Kashmir	16512.39
12	Karnataka	407.09
13	Kerala	5024.54
14	Madhya Pradesh	54173.28
15	Maharashtra	228.81
16	Manipur	2213.82
17	Meghalaya	9816.31
18	Mizoram	10852.80
19	Nagaland	25.89
20	Odisha	33154.19
21	Punjab	9008.08
22	Rajasthan	13939.99
23	Sikkim	2817.21
24	Tripura	3621.80
25	Tamil Nadu	15010.71
26	Telangana	2004.48
27	Uttar Pradesh	27325.17
28	Uttarakhand	10649.11
29	West Bengal	10214.80
30	A & N Islands	3851.24
31	Chandigarh	14.00
32	D&N Haveli	0.08
33	Daman & Diu	87.83
34	Lakshadweep	Nil
35	Delhi	384.38
36	Puducherry	Nil
37	Ladakh	01.00